



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 14.10.2025

NOTICE

Please take notice that the following matters listed in the Court of Chairperson on 06.10.2025, 07.10.2025, 08.10.2025, 09.10.2025 & 10.10.2025 respectively, were not taken up.

The next dates of Hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 2316 of 2024 Part Heard	CA Ramchandra Dallaram Choudhary Liquidator of Anil Ltd. Vs. Adani Infrastructure & Developers Pvt. Ltd.	06.10.2025	17.10.2025
2.	Comp. App. (AT) (Ins) No. 726 of 2024 Part Heard	Lyka Labs Ltd. Vs. Modi Lifecare Industries Ltd.	07.10.2025	16.10.2025
3.	Comp. App. (AT) (Ins) No. 1356 of 2023 Part Heard	Lotus Auto Engineering Ltd. Vs. Dinkar T. Venkatasubramanjam & Ors. With	07.10.2025	29.10.2025

4.	Comp. App. (AT) (Ins) No. 1357 of 2023 Part Heard	Lotus Auto Engineering Ltd. Vs. Dinkar T. Venkatasubramaniam & Ors.	07.10.2025	29.10.2025
5.	Comp. App. (AT) (Ins) No. 556 of 2025 Part Heard	Canara Bank Vs. Bhavesh Mansukhbai Rathod, Interim Resolution Professional & Ors. With	08.10.2025	29.10.2025
6.	Comp. App. (AT) (Ins) No. 588 of 2025 Part Heard	Authum Investment & Infrastructure Ltd. Vs. Canara Bank & Ors.	08.10.2025	29.10.2025
7.	Comp. App. (AT) (Ins) No. 911 of 2024 (With Defects) Part Heard	Anup Kumar Singh, Chairman of the Monitoring Committee & the erstwhile RP of E.R Textile Ltd. Vs. Annapoorani Textiles Pvt. Ltd.	08.10.2025	30.10.2025
8.	Comp. App. (AT) (Ins) No. 1001 of 2024 & I.A. No. 3637 of 2024 (With Defects) Part Heard	ICICI Bank Ltd. Vs. Resolution Professional of Darjeeling Organic Tea Pvt. Ltd.	08.10.2025	31.10.2025
9.	Comp. App. (AT) (Ins) No. 999 of 2024 Part Heard	Mukul Somany Vs. DBS Bank Ltd. & Anr. With	09.10.2025	29.10.2025

10.	Comp. App. (AT) (Ins) No. 1000 of 2024 Part Heard	Sanjay Somany Vs. DBS Bank Ltd. & Anr.	09.10.2025	29.10.2025
11.	Comp. App. (AT) (Ins) No. 46 of 2025 Part Heard	SREI Equipment Finance Ltd. Vs. Roadwings International Pvt. Ltd.	09.10.2025	31.10.2025
12.	Comp. App. (AT) (Ins) No. 931 of 2024 Part Heard	Nitendra Kumar Tomer Suspended Director of Ambro Asia Pvt. Ltd. Vs. Unox S.p.A & Anr.	10.10.2025	31.10.2025

By order of Hon'ble Chairperson
-Sd/-
Registrar